

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 288 of 2014, 316 of 2013 & 252 of 2014

Dated: 12th August, 2015

In the matter of:

Appeal No. 288 of 2014

Sai Wardha Power Co. Ltd. Appellant(s)
Versus
Maharashtra State Electricity Distribution Co. Ltd. & Anr. Respondent(s)

Appeal No. 316 of 2013

M/s. Wardha Power Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 252 of 2014

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Bench not assembled today.

Batch of Appeals is posted for hearing on **24th September, 2015.**

Court Master

rkt